

Braille Printing Machines

934. **Shrimati Ila Palchoudhuri**: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government of India's attention has been drawn to a news appearing in 'The Blitz' of Bombay dated the 24th December, 1960, that because it took two years for the Government of India to issue a permit to import a certain number of Braille printing machines which were offered as 'Gift' by an East German firm to deserving institutes for the blind in India, the offering firm withdrew its offer;

(b) if so, full details of the matter; and

(c) the reason for the reported inordinate delay in the issuance of the permit under reference?

The Minister of Commerce (Shri Kanungo): (a) The Report is entirely unfounded.

(b) and (c). Do not arise.

Withdrawal of Grants Sanctioned to West Bengal Government

935. **Shrimati Ila Palchoudhuri**: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that the question of withdrawal of two grants amounting to Rs. 10.5 lakhs (3 lakhs and 7.5 lakhs) sanctioned by the Government of India during 1960 to the Government of West Bengal for setting up two T.B. Clinics at Behala and Bon-Hooghly and two degree Colleges at New Barrackpore and Behala for the benefit of displaced persons and students is under the consideration of the Government of India; and

(b) if so, the reasons therefor?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). The sanctions for the construction of two T.B. Clinics at Behala and Bon-Hooghly were issued in February, 1960. The cost of both the clinics was Rs. 2.94 lakhs. The sanctions for the two colleges at

New Barrackpore and Behala were issued on the 30th March and 9th August, 1960 respectively. Each college was to cost about Rs. 7 lakhs. As according to our information the construction of the said buildings had not been started, the State Government were asked whether these sanctions should not be cancelled and reconsidered later as and when the State Government were in a position to start the work. The intention was to ensure that funds were not unnecessarily locked up for an indefinite period. The State Government have intimated that the construction of the colleges has now begun; in respect of the T.B. Clinics, their reply is awaited.

दिल्ली हरिजन कल्याण बोर्ड

६३६. **श्री नवल प्रभाकर**: क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली हरिजन कल्याण बोर्ड ने तीसरी पंचवर्षीय योजना के लिये जितनी मांग की थी उसमें से अधिकांश कटौती कर दी गई है ; और

(ख) यदि हां, तो योजना प्रायोग हरिजनों के सम्बन्ध में किन किन मदों के लिये धन मंजूर करता है ?

योजना उपमंत्री (श्री श्या० नं० मिश्र) :

(क) जी नहीं ; जितने धन की आवश्यकता है उसे एक से अधिक साधनों से जुटाना पड़ेगा ।

(ख) हरिजन कल्याण के निम्न-लिखित कार्यों के लिए विशेष रूप से महायता दी जाती है :—

(१) शिक्षा—जिसमें छात्रवृत्तियां बर्जीफे और होस्टल आदि शामिल हैं ।

(२) आर्थिक विकास—जैसे खेती, दस्तकारी और ग्रन्थ प्राविधिक ट्रेनिंग आदि के लिए सहायता ।